

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

STARRED QUESTION NO:99
ANSWERED ON:03.03.2010
COMPLAINTS ON NRI MARRIAGES
Joshi Shri Mahesh;Ram Shri Purnmasi

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has received complaints concerning Indian women trapped in alleged fraudulent NRI marriages;
- (b) if so, the details of such cases reported during the last one year, State-wise and the action taken by the Government thereon; and
- (c) the measures taken by the Government to address the issue?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): Yes Sir.

(b): The details of such cases are enclosed in Annexure-A. Such cases are taken up with authorities concerned such as Indian Missions, Police authorities or the State Governments for appropriate action.

(c): The details are enclosed in Annexure -B.